

the supply of Japanese printing and writing paper have been received by the State Trading Corporation on barter basis which are under consideration.

(c) A statement showing the date of receipt of the offers and the quantity offered is laid on the Table. [See Appendix IV, annexure No. 98]. It is not in the business interest of the Corporation to divulge the rates quoted.

#### Printing and Writing Paper

**2791. Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Government of India have asked State Trading Corporation not to negotiate for the purchase of paper from Japanese sources on barter with manganese ore;

(b) if so, for what reasons; and

(c) whether it is also a fact that the Japanese offer was made for accepting low-grade manganese ore against supplies of both printing and writing papers?

**The Minister of Commerce (Shri Kanungo):** (a) No, Sir.

(b) Does not arise.

(c) While some of the Japanese offers for printing and writing paper are against export of manganese ore, others are against pig iron. These proposals are under consideration.

#### Printing Paper

**2792. Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the State Trading Corporation makes allotment of imported printing paper to small presses in the country;

(b) if so, the basis of allotment;

(c) what are the prescribed qualifications of the small printing establishments for entitlement; and

(d) the reasons because of which the certificate of Chartered Accountants is not accepted at present?

**The Minister of Commerce (Shri Kanungo):** (a) to (c). State Trading Corporation arranges imports for actual users against Essentiality Certificates issued by competent authorities provided supplies are desired from countries with which Rupee payment agreements have been entered into.

(d) According to the Government Import Policy, actual users of printing paper should furnish Essentiality Certificates from Directors of Industries concerned or the Development Wing according as the consumer is operating in the smaller or larger sector, as the case may be.

#### State Trading Corporation

**2793. Shri Narayanankutty Menon:** Will the Minister of Commerce and Industry be pleased to lay on the Table of the House a statement showing:

(a) the names of firms which have participated through the State Trading Corporation in the exhibitions abroad during the years 1957-58, 1958-59 and 1959-60;

(b) whether it is a fact that almost the same firms participate in all the exhibitions; and

(c) if so, the reasons therefor?

**The Minister of Commerce (Shri Kanungo):** (a) The State Trading Corporation organised participation in Leipzig Spring Fair 1960 held from 28th February, 1960, to 8th March, 1960. A list of firms which participated in that Fair is laid on the Table. [See Appendix IV, annexure No. 99.] Prior to that, participation was organised by the Exhibition Directorate of the Ministry of Commerce and Industry.

(b) and (c). Do not arise.